BENCH-I

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH`, KOLKATA

CP(IB) No.440/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th October 2017, 10.30 A.M

Name of the Company		Agarwal Coal Corporation Pvt.Ltd.				
_		-Vs- Impex Ferro Tech Ltd.				
Under Section		9 IBC				
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)			Appearing on behalf of		Signature with date
(.	S.K.TIW	ARI		Pehhou	7	Luli Jin
2.	Bidyut I Avirudh	ya Dutta	}	Respondent	<u> </u>	} A. Dulta N/10/17

ORDER

The Ld. Counsel for the petitioner and the Ld. Counsel for the respondent(s) are present.

The Ld. Counsel for the petitioner sought leave of the Court for filing the supplementary affidavit.

Heard; the prayer of the petitioner is allowed. The petitioner is directed to serve a copy of the supplementary affidavit to the respondent(s).

The Ld. Counsel for the respondent(s) requested for time to give reply to the supplementary affidavit.

Heard; the prayer of the respondent(s) is allowed. The respondent(s) may file the reply within seven days.

List on 06-11-2017 for admission.

(Jinan KR) Member(J)

(Vijai Pratap Singh) Member(J)